

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)-117/ND/2017

IN THE MATTER OF:

M/s. Mahavir Benefication (P) Ltd. with  
M/s. Aryan Inspect and Power (P) Ltd.

.. PETITIONER

**SECTION :**

Under Section 230-232

Order delivered on 02.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rakesh Kumar, Advocate  
Ms. Chetna Bisht, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved in 1<sup>st</sup> Motion.

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(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
02.11.2017